

12.01 hrs.

PAPERS LAID ON THE TABLE

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : अध्यक्ष महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

1. स्टील अथॉरिटी ऑफ इंडिया लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2004-2005 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 133/04)

2. स्पाँज आयरन इंडिया लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2004-2005 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 134/04)

3. कुद्रेमुख आयरन और कम्पनी लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2004-2005 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 135/04)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): I beg to lay on the Table--

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2001-2002, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Capital Region Planning Board, New Delhi, for the year 2001-2002.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 136/04)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 137/04)

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : अध्यक्ष महोदय, वर्ष 2001-2002 के लिए हिन्दी के प्रसार तथा विकास को बढ़ावा देने एवं संघ के विभिन्न सरकारी प्रयोजनों के लिए इसके प्रगामी प्रयोग तथा कार्यान्वयन की प्रगति के बारे में 33वें वार्षिक मूल्यांकन प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 138/04)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay

on the Table--

(1) A copy of the Border Security Force, Combatised Head Constable (Ministerial) and Assistant Sub-Inspector (Steno) Recruitment Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 36 in Gazette of India dated the 28th January, 2004 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

(Placed in Library, See No. LT 139/04)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

(i) The Central Industrial Security Force, Assistant Commandant (Junior Administrative Officer), Recruitment Rules, 2003 published in Notification No. G.S.R. 413 in Gazette of India dated the 29th November, 2003.

(ii) The Central Industrial Security Force Group "A" and "B" Civilian Gazetted Posts Recruitment (Amendment) Rules, 2004 published in Notification No. G.S.R. 155 (E) in Gazette of India dated the 28th February, 2004.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 140/04)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): I beg to lay on the Table--

(1) A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth, Tenth, Eleventh, Twelfth and Thirteenth Lok Sabhas :-

EIGHTH LOK SABHA

(i) Statement No. XLVI Tenth Session, 1988

(Placed in Library, See No. LT 141/04)

(ii) Statement No. XLVI Thirteenth Session, 1989

(Placed in Library, See No. LT 142/04)

NINTH LOK SABHA

(iii) Statement No. XLXIII Second Session, 1990

(Placed in Library, See No. LT 143/04)

TENTH LOK SABHA

(iv) Statement No. LI First Session, 1991

(Placed in Library, See No. LT 144/04)

(v) Statement No. XLVII Third Session, 1992

(Placed in Library, See No. LT 145/04)

(vi) Statement No. XLIV Fourth Session, 1992

(Placed in Library, See No. LT 146/04)

(vii) Statement No. XXXVI Fifth Session, 1993

(Placed in Library, See No. LT 147/04)

(viii) Statement No. XLIV Sixth Session, 1993

(Placed in Library, See No. LT 148/04)

(ix) Statement No. XL Eighth Session, 1993

(Placed in Library, See No. LT 149/04)

(x) Statement No. XXXIV Ninth Session, 1994

(Placed in Library, See No. LT 150/04)

(xi) Statement No. XXX Twelfth Session, 1994

(Placed in Library, See No. LT 151/04)

(xii) Statement No. XXXIII Thirteenth Session, 1995

(Placed in Library, See No. LT 152/04)

(xiii) Statement No. XXV Fifteenth Session, 1995

(Placed in Library, See No. LT 153/04)

ELEVENTH LOK SABHA

(xiv) Statement No. XXXI Fourth Session, 1997

(Placed in Library, See No. LT 154/04)

(xv) Statement NO. XXVI Sixth Session, 1997

(Placed in Library, See No. LT 155/04)

TWELFTH LOK SABHA

(xvi) Statement No. XXXII Second Session, 1998

(Placed in Library, See No. LT 156/04)

(xvii) Statement No. XXVI Third Session, 1998

(Placed in Library, See No. LT 157/04)

(xviii) Statement No. XXVII Fourth Session, 1999

(Placed in Library, See No. LT 158/04)

THIRTEENTH LOK SABHA

(xix) Statement No. XXVI Second Session, 1999

(Placed in Library, See No. LT 159/04)

(xx) Statement No. XXVI Third Session, 2000

(Placed in Library, See No. LT 160/04)

(xxi) Statement No. XXI Fourth Session, 2000

(Placed in Library, See No. LT 161/04)

(xxii) Statement No. XX Fifth Session, 2000

(Placed in Library, See No. LT 162/04)

(xxiii) Statement No. XIX Sixth Session, 2001

(Placed in Library, See No. LT 163/04)

(xxiv) Statement No. XVII Seventh Session, 2001

(Placed in Library, See No. LT 164/04)

(xxv) Statement No. XIV Eighth Session, 2001

(Placed in Library, See No. LT 165/04)

(xxvi) Statement No. XII Ninth Session, 2002

(Placed in Library, See No. LT 166/04)

(xxvii) Statement No. IX Tenth Session, 2002

(Placed in Library, See No. LT 167/04)

(xxviii) Statement No. VII Eleventh Session, 2002

(Placed in Library, See No. LT 168/04)

(xxix) Statement No. V Twelfth Session, 2003

(Placed in Library, See No. LT 169/04)

(xxx) Statement No. II Thirteenth Session, 2003

(Placed in Library, See No. LT 170/04)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष महोदय, मैं मोहम्मद अली अशरफ फातमी की ओर से निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(Placed in Library, See No. LT 171 to 175/04)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table--

(1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :-

(i) Report of the Comptroller and Auditor General of India – Union Government (No. 1 of 2004) – Accounts of the Union Government for the year ended March, 2003.

(ii) Report of the Comptroller and Auditor General of India – Union Government (No. 2 of 2004) – Transaction Audit Observations for the year ended March, 2003.

(iii) Report of the Comptroller and Auditor General of India – Union Government (No. 3 of 2004) – Performance Appraisal for the year ended March, 2003.

(iv) Report of the Comptroller and Auditor General of India – Union Government (No. 4 of 2004) (Civil) – Autonomous Bodies for the year ended March, 2003.

(v) Report of the Comptroller and Auditor General of India – Union Government (No. 5 of 2004) – (Scientific Departments) for the year ended March, 2003.

(vi) Report of the Comptroller and Auditor General of India – Union Government (No. 6 of 2004) (Defence Services) – Army and Ordnance Factories for the year ended March, 2003.

(vii) Report of the Comptroller and Auditor General of India – Union Government (No. 7 of 2004) (Defence Services) – Air Force and Navy for the year ended March, 2003.

(viii) Report of the Comptroller and Auditor General of India – Union Government (No. 10 of 2004) (Indirect Taxes-Customs) for the year ended March, 2003.

(ix) Report of the Comptroller and Auditor General of India – Union Government (No. 11 of 2004) (Indirect Taxes-Central Excise and Service Tax) for the year ended March, 2003

(x) Report of the Comptroller and Auditor General of India – Union Government (No. 12 of 2004) (Direct Taxes) for the year ended March, 2003

(xi) Report of the Comptroller and Auditor General of India – Union Government (No. 13 of 2004) (Direct Taxes) – System Appraisals for the year ended March, 2003

(xii) Report of the Comptroller and Auditor General of India – Union Government (No. 14 of 2004) – Performance Appraisal for the year ended March, 2003.

(xiii) Report of the Comptroller and Auditor General of India – Union Government (No. 15 of 2004) – Performance Appraisal for the year ended March, 2003.

(Placed in Library, See No. LT 176/04)

(2) A copy of the Appropriation Accounts (Postal Services) – Union Government – for the year 2002-2003 (Hindi and English versions).

(Placed in Library, See No. LT 177/04)

(3) A copy of the Appropriation Accounts of the Defence Services – Union Government – for the year 2002-2003 (Hindi and English versions).

(Placed in Library, See No. LT 178/04)

(4) A copy of the Appropriation Accounts (Civil)- Union Government for the year 2002-2003 (Hindi and English versions).

(Placed in Library, See No. LT 179/04)

(5) A copy of the Union Government - Finance Accounts for the year 2002-2003 (Hindi and English versions).

(Placed in Library, See No. LT 180/04)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

1. (एक) नेशनल इंस्टीट्यूट ऑफ पब्लिक कोऑपरेशन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वा

2002-2003 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टीट्यूट ऑफ पब्लिक कोऑपरेशन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वा

2002-2003 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 181/04)
